

13.05½ hrs.

RE : INCIDENTS RELATING TO
HARIJANS

SHRI SONAVANE (Pandharpur) :
Sir, Shri Sheo Narain wanted to raise the Harijan matter. It may kindly be taken up. It is important.

AN HON. MEMBER : About the Harijan matter. (Interruption)

MR. SPEAKER : Yes ; I myself had referred to it. I have permitted Mr. Sheo Narain to raise it.

श्री शिव नारायण (बस्ती) : मैंने एक नोटिस दिया था जिस में मैंने भ्रांघ्र के जो एगिकलचर मिनिस्टर हैं उन के बयान की ओर ध्यान आकर्षित किया था। कल उन्होंने यह कहा कि हरिबंज डिजबंद हो चुके हैं। यह बहुत शेमफुल है। कांग्रेस के मिनिस्टर को तो कम से कम इस तरह की बात नहीं कहनी चाहिये। मैं चाहता हूँ कि उस मिनिस्टर से रिजिगनेशन माँगा जाए। यह बड़ी ज्यादाती की बात है। उनको कांग्रेस से भी निकाल दिया जाना चाहिये।

SHRI D. C. SHARMA (Gurdaspur) :
The Brahmananda Reddi Ministry should go.

SEVERAL HON. MEMBERS rose—

MR. SPEAKER : Order, order. I will have to adjourn the House. If you do not allow me to speak, what is to be done ?

SHRI THIRUMALA RAO (Kakinada) :
Sir, this is very unfair to depend on the press report ; it has already been contradicted.

SEVERAL HON. MEMBERS rose—

MR. SPEAKER : Will all of you kindly sit down ? Before I adjourn the House, I want to say a few words on this. (Interruption)

SEVERAL HON. MEMBERS rose—

MR. SPEAKER : I am on my legs ; I am on my legs ; I am on my legs. I am not yielding. After all, this is a serious matter and Shri Sheo Narain brought it to my notice,—

AN HON. MEMBER : I brought it.

MR. SPEAKER : Before I complete a sentence, so many of you say that "I brought it." Many Members brought it to my notice and the other hon. Member brought it to my notice personally. Now, are you satisfied ? It is not that I say that it was solely brought to my notice only by Shri Sheo Narain. Now it is a newspaper report ; all of you are agreed. Whether it is true or not, it is not my job, and therefore, immediately when I received some Calling Attention notices—this thing, that thing and all that—I requested the Home Minister to tell me what it is about. Naturally, 24 hours' notice must be given to the Home Minister. Tomorrow it is coming before the House. So, I request Shri Sheo Narain and other Members who have given notice, to wait.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Twenty-ninth Report

SHRI KHADILKAR (Khed) : I beg to present the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON PUBLIC UNDER-
TAKINGS

Fourteenth Report

श्री द्वा० ना० तिवारी (गोपालगंज) : मैं हेवी इंजीनियरिंग कारपोरेशन लिमिटेड के बारे में सरकारी उपक्रमों सम्बन्धी समिति का 14वां प्रतिवेदन पेश करता हूँ।